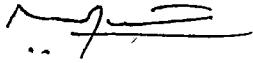


28.3.1989

Present: Shri Jog Singh, Counsel for the applicant.

Heard the learned counsel of the applicant. He states that he wants to withdraw the present application as it has become infructuous. He further states that he is withdrawing the present application without prejudice to his rights. The application is dismissed as withdrawn.


(M.M. MATHUR)

MEMBER (A)


(P.K. KARTHA)

VICE CHAIRMAN (J)